

and 1957-58 under emergency relief organisations in the States;

(b) whether the Central Office of this organisation has issued any circular letters in this connection; and

(c) if so, whether a copy of each of them will be laid on the Table?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) A statement showing the extent and form of assistance given by the Central Government to States for relief measures on account of natural calamities is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 123 ]

(b) and (c) The main instructions of the Government of India regarding emergency relief are contained in a handbook giving details of the Emergency Relief Organisation Scheme. A copy of this handbook is laid on the Table of the Lok Sabha. [Placed in Library. See No LT-472/57]

#### Pakistani Nationals in Delhi

\*1415. { Shri D. C. Sharma:  
Sardar Iqbal Singh:

Will the Minister of Home Affairs be pleased to state.

(a) the number of Pakistani nationals arrested on account of their entering Delhi without passports or other necessary travelling documents during the months of September to November 1957, month-wise,

(b) whether any one of them is suspected of having a hand in the subversive activities against India;

(c) whether it is a fact that some Pakistani nationals are staying on in Delhi in spite of the expiry of their visas, and

(d) if so, steps taken in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a)

September .. .. .	..	..	..	..	2
October .. .. .	..	..	..	..	3
November .. .. .	..	..	..	..	4

(b) No.

(c) Yes.

(d) Action against such Pakistani nationals is taken under the Foreigners Act, 1946, as amended by the Foreigners Laws (Amendment) Act, 1957.

#### French Scholarships

\*1416. { Shri Shree Narayan Das:  
Shri Radha Raman:  
Shri Aniradh Sinha:

Will the Minister of Education and Scientific Research be pleased to state:

(a) the number of applications received, for 14 scholarships offered to Indian nationals by the Government of France, within the stipulated time;

(b) whether the selection has been completed, and

(c) if so, the names of scholars selected?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivastava): (a) 48

(b) No, Sir

(c) Does not arise.

#### Assistance to Retiring Scientists

\*1417. { Shri Subodh Haada:  
Shri S. C. Samanta:

Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Unstarred Question No 1214 on the 4th September, 1957 and state:

(a) whether the Scheme of the Council of Scientific and Industrial Research to give financial assistance to retiring and retired scientists has been finalised;

(b) if so, when the Scheme is going to be given effect to; and

(c) the approximate annual expenditure for implementing the Scheme?